

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU**
(Through Physical Hearing / VC Mode (Hybrid))

**ITEM No.22
I.A. No.453/2023 in
C.P.(IB) No.86/BB/2021**

IN THE MATTER OF:

M/s. Omkhush Infrastructure Pvt. Ltd. ... Petitioner
Vs.
Merushikhar Realty [LLP] ... Respondent

Order under Section 9 of IBC, 2016

Order delivered on 03.07.2024

CORAM:

**SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Resolution Professional : ...

ORDER

Due to paucity of time, the case is adjourned to **27.08.2024.**

**Sd/-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)**

**Sd/-
K. BISWAL
MEMBER (JUDICIAL)**

Puja